

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-16/143/(ND)/2017

IN THE MATTER OF:

Mr. Tanu Gupta

.....PETITIONER

SECTION :

Under Section 441 (165)

Order delivered on 25.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /Op.Creditor

: -

For the Respondent

: -

For the R.D. (North)

: Mr. Manish Raj, Company Prosecutor


ORDER

None appears for the petitioner.

List on 08.9.2017 for the appearance of the petitioner.

25.8.2017

Surjit


(R. VARADHARAJAN)
MEMBER (JUDICIAL)